

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1378  
ANSWERED ON:02.08.2010  
CONSTRUCTION OF ROADS UNDER MGNREGS  
Bundela Shri Jeetendra Singh;Meghwal Shri Arjun Ram

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Government is aware that resentment/protests have been expressed by our neighbouring countries over the construction of roads under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS);
- (b) if so, the details therefor; and
- (c) the reaction of the Government thereto?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT(SHRI PRADEEP JAIN 'ADITYA')

(a)to(c): A civilian road construction project in Ladakh was being implemented under Mahatma Gandhi NREGA in October 2009. Such construction in the proximity of the International Boundary (IB)/Line of Actual Control (LAC) can not be undertaken without approvals from the Central Government. In the absence of such approvals, work on the Mahatma Gandhi NREGA road in Ladakh was halted.